BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH. BANGALORE DATED THIS THE TWENTY FOURTH DAY OF NOVEMBER 1986 Present : Hon'ble Shri Ch. Ramakrishna Rao Member (J) Hon'ble Shri P. Srinivasan Member (A) APPLICATIONS NO. 1107 TO 1109/86(T) C. Keshava Rao, Law Officer, 18, Mills Road. Bangalore-560 046 Hanuman Singh. Divisional Commercial Supdt., Southern Railway, No.4 BNC Railway Colony, Miller Road, Bangalore Cant. M.B. Inamdar, Senior Commercial Officer (Claims). Southern Railway, Bangalore City. Applicants (Shri M.S. Varadarajan ... Advocate) V. Union of India represented by its Secretary to Government, Ministry of Railways, New Delhi. The Railway Board represented by its Chairman, Railway Bhavan, New Delhi. The General Manager. Southern Railway, Park Town, Madras-600 003. The Chief Personnel Officer. SouthernRailway Headquarters. Office, Personnel Branch, Park Town, Madras-600 003. Mr.Sreedharan Kallat, Asst. Transportation Superintendent, Trivandrum Division, Southern Railway, P.O. Cochin Harbour Terminus (Kerala) ... Respondents (Shri A.N. Venugopal ... Advocate) This application has come up for hearing before this Tribunal today, Hon'ble Member (A) made the following: DRDER This composite application was originally filed as a writ petition

by three applicants before High Court of Karnataka and has been subsequently transferred to this Tribunal.

- Shri M.S. Varadarajan, learned counsel for the applicants informs us that respondent 5 with whose promotion the applicants were aggrieved has since retired from service and that, therefore, the applications have become infractuous. He, therefore, wishes to withdraw the application. Shri A.N. Venugopal, learned counsel for respondents agrees with him.
- In the result the application is dismissed as withdrawn.

MEMBER (J)

MEMBER (A)

bsv

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Commercial Complex(BDA), Indiranagar, Bangalore - 560 038

Dated : 19 JAN 1987

		Application No.	1107 t	o 1109	_/86(T)	
		W.P. No	9221 to 9223		/ 83	
Applicant						
C.Keshava	Rao & 2 O	rs				
То						
1. 242,		radharajan, Advocate, C/O Shri SM Babu, Advocate, andiram, V Main Road, Gandhinagar, Bangalore—9.				
2.	Secretary	to Govt., Ministry of Railways, New Delhi.				
3.	Chairman,	Railway Board, New Delhi.				
4.	The General Manager, Southern Railway, Park Town, Madras-600003.					
5.		he Chief Personnel Officer, Southern Railway Headquarters, ffice, Personnel Branch, Park Town, Madras—600003				
6.	Sh Sreedharan Kallat, Asstt. Transportation Supdt., Trivandrum Division, Southern Railways, P.O. Cochin Harbour Terminus (Kerala).					
7.	Sh AN Venugopal, Advocate, C/O Shri NS Srinivasan, 12, II Floor, SSB Mutt Buildings, Tank Bund Road, Gandhinagar, Bangalore-9.					
Sublect: SENDING COPIES OF ORDER PASSED BY THE BENCH IN						
	APPLICATION NO. 1107 to 1109/86(T)					
Please find enclosed herewith the copy of the Order/Anterianx Anteria						
passed by this Tribunal in the above said Application on 24—11—1986.						
Encl : as	above.		0/0	JNW MOITJJE SIQUE)	OFFICER IAL)	
Balu <b>*</b>	July 3		July wa	82		

# BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH, BANGALORE

DATED THIS THE TWENTY FOURTH DAY OF NOVEMBER 1986

Present : Hon'ble Shri Ch. Ramakrishna Rao

Member (J)

Hon ble Shri P. Srinivasan

Member (A)

## APPLICATIONS NO. 1107 TO 1109/86(T)

C. Keshava Rao, Law Officer, 18, Mills Road, Bangalore—560 046

Hanuman Singh,
Divisional Commercial Supdt.,
Southern Railway, No.4 BNC
Railway Colony,
Miller Road, Bangalore Cant.

M.B. Inamdar, Senior Commercial Officer (Claims), Southern Railway, Bangalore City.

Applicants

(Shri M.S. Varadarajan ... Advocate)

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Union of India represented by its Secretary to Government, Ministry of Railways, New Delhi.

The Railway Board represented by its Chairman, Railway Bhavan, New Delhi.

The General Manager, Southern Railway, Park Town, Madras—600 003.

The Chief Personnel Officer, SouthernRailway Headquarters. Office, Personnel Branch, Park Town, Madras-600 003.

Mr.Sreedharan Kallat, Asst. Transportation Superintendent, Trivandrum Division, Southern Railway, P.O. Cochin Harbour Terminus (Kerala)

... Respondents

(Shri A.N. Venugopal ... Advocate)

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In the result the application is dismissed as withdrawn.

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